

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6434

ANSWERED ON:09.05.2005

TRANSIT LOSSES

Yadav Shri M. Anjan Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the issue of fixing responsibility for setting up mobile weighing bridges and transit losses has been settled between the Food Corporation of India and the Ministry of Railways;

(b) if so, the details thereof; and

(c) the steps proposed to be taken to minimise transit and storage losses?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a) & (b): Issues relating to transit losses and the installation of in-motion weigh bridges are decided by the Railways based on their instructions and procedures. The Food Corporation of India, however, is in constant touch with the Railways for more effective coordination to reduce transit losses.

(c): Steps taken and proposed by the F.C.I for reducing transit and storage losses are as under:-

- use of improved quality of gunny bags of 50 Kg;
- avoiding use of hooks;
- double line machine stitching of bags;
- surprise checks/inspections of stocks at dispatch/ destination centers;
- periodical prophylactic and curative treatment of stocks;
- undertaking pre-monsoon fumigation;
- special squad checking at selected rail-heads;
- fixing staff's responsibility in write of cases;
- surprise Depot inspections by officers;
- following FIFO (first in first out) principle;
- ensuring proper weighment and accounting of foodgrains.